

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 287 of 2018 & IA NO. 973 OF 2018 &
IA NO. 1632 OF 2018

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Graphite India Limited.

.... Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G.

Counsel for the Respondent(s) : Mr. S. Vallinayagam
Mr. S. Amali for R-2

ORDER

The learned counsel appearing for the appellant and the learned counsel appearing for the respondents submit that pleadings are complete. Submissions made by the learned counsel appearing for the appellant and the learned counsel appearing for the respondents are placed on record.

List the matter for hearing on **06.12.2018** along with Appeal No. 42 of 2018 and connected matters.

(S. D. Dubey)
Technical Member

mk/bn

(Justice N. K. Patil)
Judicial Member